

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 58 of 2011

Dated : 10th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of

N.T.P.C. Limited

.....Appellant(s)

Versus

C.E.R.C. & Ors.

....Respondent(s)

Appeal No. 58 of 2011

Counsel for Appellant(s): Ms. Swapna Seshadri

Counsel for Respondent(s): Mr. Manoj Dubey for R.2
Ms. Suparna Srivastava for R.5

ORDER

It is represented that the reply has been filed by the Respondents. Therefore, pleadings are complete.

Post the matter for hearing on **23.11.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/ss